

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 118 OF 2020

Pravin Khanolkar

..... Petitioner

V e r s u s

The State of Goa & Ors.

..... Respondents

Mr. Shivan Desai, Advocate for the Petitioner.

Mr. D.Pangam, Advocate General with Mrs. Ankita Kamat, Additional Government Advocate for the Respondent nos. 1, 3, 4 and 5.

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 31st July, 2020

P.C.

1. Heard Mr. Shivan Desai, learned Counsel for the petitioner.
2. Issue notice to the respondents, returnable on 4th August, 2020.
3. Ms. Ankita Kamat, learned Additional Government Advocate, waives service on behalf of respondent nos.1, 3, 4 and 5.

4. In addition to the usual mode of service, private service is permitted.

M. S. JAWALKAR

M. S. SONAK, J.

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